## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON 02-02-17

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

. 253/16

PETITION NUMBER

: TP 104/17

NAME OF THE PETITIONER (S)

: FEDEX EXPRESS TRANSPORTATION : FEDEX EXPRESS TRANSPORTATION POTALD

NAME OF THE RESPONDENT (S)

: MINDLOGICX INFRATER LTD

**UNDER SECTION** 

433

S.NO. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

PHONE NUMBER

REPRESENTATION BY WHOM

MUHAMMED RAFEGAUE PETITIONER 1NDIAZANI 9716299513

Shri Muhammed Rafeeque of India Law, Advocate appearing for the Petitioner is present. He is directed to file 2 sets of copies and to comply with Rules framed under I & B Code and to also serve notices on the respondents after collecting it from the Registry.

Time granted till 24.03.2017.

MEMBER (J)

MEMBER (T)